

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C SUBRAMANIAM) (a) It would not be correct to say that engineering industries in general are not developing at a fast rate. Many engineering industries have shown a rapid rate of growth of production, while some others have been either not developing at a fast rate or not developing at all.

(b) The reasons for slow growth of some engineering industries have been diverse, such as lack of demand, shortage of steel power cuts, problems of labour—management relations, and in some cases inadequate attention to preventive maintenance/modernisation.

(c) The following measures have been taken by Government to speed up the growth rate of engineering industries:

(i) Permission to operate on multi-shift basis where licences had been issued on the basis of a single or double shift working in respect of selected industries of importance, provided that the concerned industrial unit, do not belong to Larger Houses or to foreign majority firms whose applications for such capacity expansion and regularisation are to be considered on merit by a specially constituted Task Force,

(ii) Liberalisation of industrial licensing policy and streamlining of licensing procedures,

(iii) Exemption from industrial licensing for investments upto Rs 1 crore for all applicants other than those belonging to Larger Houses and foreign majority firms subject to certain constraints of foreign exchange requirements,

(iv) Liberalisation of import policy for raw materials particularly in regard to steel which has been in short supply, with a view to accelerating the rate of industrial production.

(v) Streamlining of procedures for consideration of applications in industrial licences and for Capital Goods import, and

(vi) Removing of bottlenecks in the full utilisation of capacity in public sector industrial undertakings, for which a special group has been constituted under a Member of the Planning Commission.

PAPER PLANTS IN JOINT SECTOR

640 SHRI GURUMUKH SINGH
MUSAFIR
SHRI CHANDRA SHEKHAR
SHRI J S TILAK
SHRI KRISHAN KANT
SHRI KOTA PUNNAIAH

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state the progress made by Government on the setting up of paper plants in the joint sector?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C SUBRAMANIAM) Two proposals have been approved for the setting up of paper projects in joint sector. The guidelines for these joint sector projects are under finalisation.

TAKE OVER AND MODERNISATION OF SICK TEXTILE MILLS

641 SHRI M K MOHTA
SHRI DWIJENDRALAL SEN
GUPTA
SHRI SASANKASEKHAR
SANYAL
SHRI P S PATIL

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state

(a) the number of closed and sick textile mills taken over so far by the National Textile Corporation,

(b) the number of mills proposed to be taken over further by that Corporation;

(c) whether the Committee set up to go into the working of these ailing mills has since submitted its report, if so, the main recommendations hereof and the steps taken and proposed to be taken to modernise these mills in pursuance of the said recommendations or otherwise, and

(d) the number of taken over mills that have since started showing profits and the extent thereof?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C SUBRAMANIAM). (a) The management of 103 textile undertakings has been taken over by Government under the provisions of the Industries (Development and Regulation) Act, 1951 and the Sick Textile Undertakings (Taking over of Management) Act, 1972 so far.

(b) It is not possible to indicate at this stage as to how many more mills will be taken over by Government

(c) Presumably, the hon'ble Members are referring to the High Powered Committee appointed by Government in October, 1971, to review the working of cotton textile mills under the authorised controllers as well as the set-up and working of the National Textile Corporation and the State Textile Corporations. The Report submitted by the Committee is still under consideration and it will be premature to disclose its contents at this stage. The Government have, however, already sanctioned modernisation programmes in respect of 47 mills at a total cost of Rs 1868 crores

(d) According to the monthly reports available, 47 of the 57 undertakings, the management of which has been taken over under the Industries (Development and Regulation) Act, 1951, have since started showing profits. A statement showing the extent of profit earned by these mills is attached. It will be too early to judge the working results of the 46 undertakings, the management of which has recently been vested in the Government under the provisions of the Sick Textile Undertakings (Taking over of management) Act, 1972.

STATEMENT

(Rupees in lakhs)	
Name of the Mill	Net profit after depreciation (September, 1972)
1. Model Mills Nagpur Ltd., Nagpur (Maharashtra)	(+) 4 21
2. R.S.R.G. Mohta Spg. & Wvg. Mills Ltd., Akola (Maharashtra)	(+) 2 57
3. Bengal Nagpur Cotton Mills Ltd. Raynandgaon (M.P.)	(-) 7 85
4. India United Mills Ltd., Mill No. 1, Bombay-12	}
5. India United Mills Ltd., Mill No. 1, Bombay-33	
6. India United Mills Ltd., Mill No. 3, Bombay-33	
7. India United Mills Ltd., Mill No. 4, Bombay-33	
8. India United Mills Ltd., Mill No. 5, Bombay-27	
9. India United Mills Ltd., Dye Works, Bombay-28	}
10. New Bhopal Textiles Ltd., Bhopal (M.P.)	
11. Hira Mills Ltd. Ujjain	(+) 2 37
12. Swadeshi Cotton & Flour Mills Ltd., Indore	(-) 2 29
13. Sri Bharathi Mills Ltd., Pondicherry	(-) 0 52
14. Mahalakshmi Mills Co. Ltd. Beawar (Rajasthan)	(-) 0 27 (May)
15. New Maneckchock Spg. & Wvg. Mills Ltd., Ahmedabad	(-) 1 84
16. Om Parasakthi Mills Ltd., Coimbatore	(-) 0 28 (August)
17. Digvijay Spg & Wvg. Co. Ltd. Bombay	(-) 2 01

(Rupees in lakhs)

(Rupees in lakhs)

S.No.	Name of the Mill	Net profit after depre- ciation (September, 1972)
18.	New Victoria Mills Co Ltd., Kanpur	(+)0 53
19.	Ahmedabad New Textile Mills Co. Ltd. Ahmedabad	(+)2 45
20.	Himabhai Mfg. Co Ltd., Ahmedabad	(+)1 86
21.	Cambodia Mills Ltd, Coimbatore	(+)6 22
22.	Kishnaveni Textiles Ltd., Coimbatore	(+)0 95
23.	Sri Rangavilas Gng. Spg. & Wvg Mills Co. Ltd., Coimbatore	(+)1 84
24.	Rajkot Spg & Wvg. Mills Ltd Rajkot	(+)0 33
25.	Mahalaxmi Mills Ltd., Bhavnagar	(+)1 54
26.	Chhaganlal Textile Mills Pvt Ltd. Chhatisgaon	(+)0 12
27.	Coimbatore Murugan Mills Ltd, Coimbatore	(+)1 02 (August)
28.	Burhanpur Tapti Mills Ltd, Burhanpur	(+)2 15
29.	Azam Jahi Mills Ltd., Warrangal	(+)0 54
30.	Jehangir Vakil Mills Ltd., Ahmedabad	(+)1 73
31.	Ahmedabad Jupiter Spg. Wvg & Mfg. Co. Ltd., Ahmedabad	(+)0 85 (August)
32.	Ahmedabad Jupiter Spg. Wvg. & Mfg Co. Ltd., Bombay	(+)0 82 (August)
33.	Mysore Spg & Mfg Co. Ltd, Bangalore	(+)0 16
34.	Minerva Mills Ltd., Bangalore	(-)0 46 (Gross profit)
35.	Rajnagar Spg Wvg & Mfg Co. Lt., Unit No. 2, Ahmedabad	(+)0 84

Name of the Mill	net profit after depre- ciation (September, 1972)
36. Bengal Textile Mills Ltd. Cossimbazar	(-)0 29
37. Manindra Mills Ltd, Cossimbazar	(-)0 20
38. Netha Coop. Spg. Mills Ltd. Hyderabad	(-)0 59
39. Central Cotton Mills Ltd Calcutta	(+)0 72 (Gross profit)
40. Cannanore Spg. & Wvg. Mills Ltd, Mahe	(-)2 00 November
41. Coimbatore Spg & Wvg Mills Ltd. Coimbatore	(-)1 0 (October)
42. Somasundaram Mills Ltd., Coimbatore	(-)
43. Bengal Fine Spg. & Wvg. Mills Ltd., Unit No. 1, Konnagar	(-)0 53
44. Bengal Luxmi Cotton Mills Ltd., Serampore	(-)0 36 (October Gross profit)
45. Shree Mahalaxmi Cotton Mills, Palta	(+)0 60 (Gross profit)
46. Associated Industries (Assam) Ltd., Chandrapur	(+)0 25
47. Bihar Coop. Weavers' Spg. Mills Ltd., Mokameh (Bihar)	(-)0 16

N.B.—The Figures are provisional

औद्योगिक क्षमता का उपयोग

642. डा० भाई महावीर : क्या औद्योगिक विकास तथा विज्ञान और औद्योगिकी मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि अध्ययन